

HIGH COURT OF MANIPUR
AT IMPHAL

NOTICE

No. HCM/D-40/2022-Sect./14154

Imphal, the 4th July, 2024

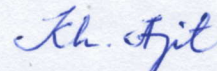
RE: DESIGNATION OF SENIOR ADVOCATE

In pursuance of Notification No. HCM/D-40/2022-Sect./5513-29 dated 04.03.2024 and subsequent Notification No. HCM/D-40/2022-Sect./7839-55 dated 03.04.2024, applications/proposals seeking designation as Senior Advocates have been received. **ANNEXURE-A** is the list of Advocates whose cases have been deferred vide this Registry's Notification No. HCM/D-40/2022-Sect./2804 dated 21.02.2023. **ANNEXURE-B** is the list of Advocates who have submitted new applications/proposals.

In terms of Rule 7(3) of the High Court of Manipur (Designation of Senior Advocates) Rules, 2022, suggestions/views, if any, of other stakeholders in the proposed designation of Senior Advocate, who have applied for conferment of designation as Senior Advocate, are invited for consideration by the Permanent Committee for Designation of Senior Advocate for purpose of scrutiny and assessment of the application so received.

Suggestions/views, if any, accompanied by verifiable material may be submitted to the Secretariat of the Permanent Committee for Designation of Senior Advocate, addressed to the Registrar (Judl.), High Court of Manipur/Member of the Secretariat: Committee for Designation of Senior Advocate, either via email at **registrar.hcmimphal@gov.in** or in hard copy, on or before **17-07-2024**.

Encl.: ANNEXURE-A & B (List of Advocates)



(KH. AJIT SINGH)

REGISTRAR (JUDL.)/MEMBER,
Secretariat: Permanent Committee for
Designation of Senior Advocate

Copy to:-

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The P.S. to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
5. The Advocate General, Manipur.
6. The Chief Vigilance Commissioner, Manipur.
7. The Registrar General, High Court of Manipur.
8. The Commissioner (Law), Government of Manipur.

9. All the District & Sessions Judges/Family Court Judges/ Special Judge (ND & PS), Manipur/Member Secretary, MASLSA/ P.O., Revenue Tribunal/MACT, Manipur/ Special Judge (ND&PS) (FTC), Manipur/Additional District & Sessions Judges/ Additional Sessions Judge (Crime Against Women), Manipur.
10. The Chairman, Bar Council of Manipur.
11. The President, High Court Bar Association of Manipur.
12. The President, All Manipur Bar Association.
13. All Members of the Secretariat: Permanent Committee for Designation of Senior Advocate.
14. The System Analyst, High Court of Manipur. He is requested to upload the notice in the High Court's official website.
15. Notice Board.
16. Concerned File/Guard File.

REGISTRAR GENERAL
MANIPUR
SECRETARY, PERMANENT COMMITTEE FOR
DESIGNATION OF SENIOR ADVOCATE

ANNEXURE-A

LIST OF ADVOCATES WHOSE CASES HAVE BEEN DEFERRED

Sl. No.	Name of the Advocates
1	Smt. Thoudam Sobhana Devi
2	Smt. Aribam Noutuneshwari Devi
3	Shri Sanoujam Shyamcharan Singh
4	Shri Khaidem Santa Singh
5	Shri Haobam Tarunkumar Singh
6	Shri Sagolsem Jasobanta Singh
7	Shri Rarry Mangsatabam
8	Smt. Momota Devi Oinam
9	Shri Ashangbam Jagjit Singh
10	Shri Serto Thangrenchao Kom
11	Shri Moirangthem Gunedhor Singh
12	Shri Naorem Umakanta Singh
13	Shri Sarangthem Suresh Singh
14	Shri Samarjit Hawaibam
15	Shri Salam Samarjeet Singh
16	Shri Waikhom Darakeshwor Singh
17	Shri Athouba Khaidem
18	Shri Umakanta Singh Rajkumar

Mr. Jyot

**LIST OF ADVOCATES WHO HAVE SUBMITTED NEW APPLICATIONS/
PROPOSALS FOR DESIGNATION AS SENIOR ADVOCATE**

Sl. No.	Name of the Advocates
1	Shri Ch. Robinchandra Singh
2	Shri Shimreishang Yangya
3	Shri Naorem Surendrajit Singh
4	Shri N. Biren Singh
5	Shri Lamabam Anand Singh
6	Shri Ajoy Pebam
7	Shri Tayenjam Momo Singh
8	Shri Juno Rahaman Singjakhangbam

Kh. Aji